

[Sh. Yadvendra Datt]

tonnes of foodgrains are being destroyed. That is why I have added that this Board shall deal with the matter connected therewith and the biggest matter connected therewith is storage. How to store it? There is a lot of talk of modern, what you call, storage bins. Are those amount of bins is sufficient? I have been hearing in the Parliament. Many questions have been put. Oh, we are building this much of bins and that much of bins. It is like pie in the sky. Why do you forget your old method, khati system, which is as much waterproof as modern bins are? At a very small cost, khati system could be introduced in the villages.

Let us handle first whatever people know how to do best. We have not taken one step and we start flying in the air to crash down to absolute destruction. This board will also deal with the creation and the building of the bins. For the information of my friends, I may tell them that in older days, even till I was 45 years, the bins were made in the villages, a deep cave was dug in, it was burnt and then foodgrains were put in and sealed water tight.

Madam, it is true that in this khati, grains could be maintained for two years. But then you did not have to poison your grain to protect them from youṛ rats and every variety of insects. We have seen what happened in Basti. Poisoned wheat was given and people died. It was a natural way of protecting the grains. So, for the purpose of storage, for the purpose of protection, this Board should be given full rights to do it.

Then, the question arises about inputs. Let me take first the question of irrigation. I do not know what has happened in South.

MR. CHAIRMAN: From irrigation, you can continue next time.

Now, let us take up introduction of Bills which were left out.

Shri Kumaramanglam.

17.59 hrs.

ARCHITECTS (AMENDMENT) BILL*

(Amentdment of section 25)

[*English*]

SHRI P.R. KUMARAMANGALAM (Sa-lem): I beg to move for leave to introduce a Bill further to amend the Architects Act, 1972.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Architects Act, 1972."

The motion was adopted

SHRI P.R. KUMARAMANGALAM: I introduce the Bill.

18.00 hrs.

CURTAILMENT OF EXPENDITURE ON MARRIAGES BILL*

[*English*]

SHRI PRAKASH KOKO BRAHMBHATT (Baroda): I beg to move for leave to introduce a Bill to provide for the curtailment of expenditure on marriages and for matters connected therewith.

MR. CHAIRMAN: The question is::

"That leave granted to introduce a Bill to provide for the curtailment of expenditure on marriages and for matters connected therewith."

The motion was adopted

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

18.01 hrs.

CEILING ON INCOME BILL*

"That leave be granted to introduce a Bill further to amend the Constitution of India."

[English]

The motion was adopted

SHRIPRAKASH KOKO BRAHMBHATT
(Baroda): I beg to move for leave to introduce a Bill to provide for ceiling on income of families of employees and professionals and for matters connected therewith.

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

18.03 hrs.

CHILD WELFARE BILL*

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for ceiling on income of families of employees and professionals and for matters connected therewith.

[English]

SHRIPRAKASH KOKO BRAHMBHATT
(Baroda): I beg to move for leave to introduce a Bill to provide for the welfare of children.

The motion was adopted

MR. CHAIRMAN: The question is:

SHRI PRAKASH KOKO
BRAHMBHATT: I Introduce The Bill.

"That leave be granted to introduce a Bill to provide for the welfare of children."

The motion was adopted

18.02 hrs.

CONSTITUTION (AMENDMENT)
BILL*

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

(Amendment of Article 124, etc.)

[English]

SHRI PRAKASH KOKO
BRAHMBHATT: I beg to move for leave to

18.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on the Thursday, August 16, 1990/Sravana 25, 1912 (Saka)